

Annexure 2

Name of the corporate debtor: Grouse Promoters Private Limited; Date of commencement of liquidation: 12-09-2023; List of stakeholders as on: 27-11-2023
List of Unsecured financial creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	Phoenix ARC Private Limited Trustee of Phoenix Trust FY16-26	26-09-2023	1,39,28,38,063	1,39,28,38,063	Unsecured	1,39,28,38,063.00	86.71	0.00	0.00	0.00	0.00	Claim filed as secured creditor. On account of non-registration of charge with the ROC, classified as unsecured financial creditor.
2	Phoenix ARC Private Limited Trustee of Phoenix Trust FY22-16	26-09-2023	21,35,67,317	21,35,67,317	Unsecured	21,35,67,317.00	13.29	0.00	0.00	0.00	0.00	Claim filed as secured creditor. On account of non-registration of charge with the ROC, classified as unsecured financial creditor.
Total			1,60,64,05,380	1,60,64,05,380		1,60,64,05,380.00	100.00	0.00	0.00	0.00	0.00	